

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**Notification**

No:- 1773 of 2022/RG/LS

Dated:- 10.11.2022

In continuation to High Court Notification No. 437 of 2022/RG dated 21.4.2022, the following Advocates have also been inducted into the panel for conducting cases for and against the High Court / Subordinate Courts before Hon'ble High Court at Jammu/Srinagar:-

**For Jammu province :-**

S.No.	Name of Advocate	Cases to be Assigned
1	Sh. Ayushman Kotwal, Advocate	High Court Cases/RTI Cases
2	Ms. Deepika Mahajan, Advocate	High Court Cases/RTI Cases

**For Kashmir province :-**

S.No.	Name of Advocate	Cases to be Assigned
1	Ms. Ambreen Farooq, Advocate	High Court Cases/RTI Cases

The above said panel of Lawyers shall be governed by the terms and conditions/fee structure as laid down in High Court Notification No. 437 of 2022/RG dated 21.4.2022.

The empanelled Lawyers shall ensure to secure the interest of the High court by pursuing the cases vigorously and they shall, keep the Registrar General informed about the Court proceedings.

**BY ORDER**

(Sanjeev Gupta)  
Registrar General

No:- 37926-38/RG/LS

Dated:-10.11.2022

Copy of the above forwarded to:

1. Principal Secretary to Hon' ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
3. Registrar Rules , High Court of J&K and Ladakh, Jammu
- 4-5.Registrars Judicial, High Court of J&K and Ladakh, Srinagar/Jammu  
..... For information
- 6 . Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu
- 7-8. Chief Librarian High Court of J&K and Ladakh, Jammu/ Srinagar
9. Sh. Ayushman Kotwal, Advocate, High Court of J&K, Jammu
10. Ms. Deepika Mahajan, Advocate High Court of J&K, Jammu
11. Ms. Ambreen Farooq, Advocate High Court of J&K, Srinagar  
..... for information and necessary action
12. I/C NIC , Jammu for uploading the same on the official Website of the High Court .

Registrar General